

PAPERS LAID ON THE TABLE

1537 Papers were laid on the Table during the Session. Some of the important papers that were laid are detailed below: —

Sl. No.	Date	Subject
1.	28-02-2008	Public Enterprises Survey (Volumes I and II), for the year 2006-2007.
2.	-do-	Economic Survey, 2007-2008.
3.	29-02-2008	*The macro-economic framework statement; the medium-term fiscal policy statement; and the fiscal policy strategy statement, under sub-section (1) of section 3 of the Fiscal Responsibility and Budget Management Act, 2003.
4.	10-03-2008	C.A.G. Report for the year ended 31 st March, 2007 (No. CA 12 of 2008) on the Union Government (Commercial)-Public Sector Undertakings in Telecommunications Sector-Compliance Audit Observations, under clause (1) of article 151 of the Constitution.

Sl. No.	Date	Subject
5.	11-03-2008	C.A.G. Report for the year ended 31 st March, 2007 (No. PA 6 of 2008) Union Government - (Indirect Taxes-Central Excise, Service Tax and Customs) (Performance Audit);
6.	-do-	C.A.G. Report for the year ended 31 st March, 2007 (No. CA 7 of 2008) Union Government - (Indirect Taxes-Central Excise, Service Tax and Customs) (Compliance Audit);
7.	11-03-2008	C.A.G. Report for the year ended 31 st March, 2007 (No. PA 7 of 2008) Union Government - (Direct Taxes) (Performance Audit)
8.	-do-	<div> <div> </div> <div> C.A.G. Report for the year ended 31st March, 2007 (No. CA 8 of 2008) Union Government - (Direct Taxes). </div> </div>
9.	12-03-2008	ILO Convention No. 174 and Recommendation No. 181 concerning Prevention of Major Industrial Accidents adopted at the 80 th Session of the International Labour Conference held in Geneva in 1993.
10.	14-03-	C.A.G. Report for the year ended 31 st March, 2007 (No. CA 2 of 2008) Union Government - (Civil) Autonomous Bodies;

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2008		
11.	-do-	C.A.G. Report for the year ended 31 st March, 2007 (No. CA 3 of 2008) Union Government - (Scientific Departments) (Compliance Audit);
12.	-do-	C.A.G. Report for the year ended 31 st March, 2007 (No. CA 4 of 2008) Union Government - (Defence Services) Army and Ordnance Factories (Compliance Audit);
13.	-do-	C.A.G. Report for the year ended 31 st March, 2007 (No. CA 5 of 2008) Union Government - (Defence Services) Air Force and Navy (Compliance Audit).
14.	24-04-2008	C.A.G. Report for the year ended 31 st March, 2007 (No. CA 9 of 2008) Union Government (Commercial) Public Sector Undertakings-Financial Reporting by Public Sector Undertakings (Compliance Audit);
15.	-do-	C.A.G. Report for the year ended 31 st March, 2007 (No. CA 11 of 2008) Union Government (Commercial) Compliance Audit Observations.
16.	29-04-	Mid-Year Review of Central Public Sector Enterprises for the year 2007-2008 (April-September).

Sl. No.	Date	Subject
2008		
17.	06-05-2008	C.A.G. Report for the year ended 31 st March, 2007 (No. PA 9 of 2008) Union Government (Commercial) Review of activities of selected Public Sector Undertakings (Performance Audit);
18.	-do-	C.A.G. Report for the year ended 31 st March, 2007 (No. CA 10 of 2008) Union Government (Commercial) Information Technology Applications in Public Sector Undertakings (Compliance Audit).
<i>(Total Time taken: 39 Mts.)</i>		